



2026:DHC:5819



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ O.M.P.(I) (COMM.) 288/2026, I.A. 18972/2026 & I.A. 18973/2026

SAATVIK GREEN ENERGY LIMITEDPetitioner
Through: Mr. Purvesh Buttan and Ms.
Nishita Gupta, Advs.

versus

SUNBREEZE RENEWABLES NINE PVT. LTD. AND ANR
.....Respondents
Through:

CORAM:
HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

% **ORDER(ORAL)**
22.07.2026

1. After some arguments, learned Counsel for the Petitioner seeks liberty to withdraw the present petition.
2. Accordingly, the petition is disposed of as withdrawn.

OM PRAKASH SHUKLA, J.

JULY 22, 2026/pa